

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALAHABAD BENCH, ALAHABAD**

Allahabad, this the **9th** day of **May**, 2012

Present :

Hon'ble Mr. D.C. Lakha, Member-A
Hon'ble Mr. Sanjeev Kaushik, Member-J

Original Application No.889/2007

Vijay Kumar Srivastava, aged about 47 years Son of Late Suresh Kumar Srivastava, Posted as Commercial Supervisor at N.E. Railway, Gorakhpur.

.....Applicant.

By Advocate – Shri S. Narain

V E R S U S

1. Union of India through G.M., N.E. Railway, Gorakhpur.
2. Divisional Railway Manager (Commercial), North East Railway, Lucknow.
3. Divisional Commercial Manager, North Eastern Railway, Divisional Office, Lucknow.
4. Divisional Railway Manager, N.E. Railway, Lucknow.
5. Shashank Mishra, Clerk in the office of Area Manager, N.E. Railway, Gorakhpur.

.....Respondents.

By Advocate : Shri K.P. Singh
Shri P.N. Rai

O R D E R

By Hon'ble Mr. D.C. Lakha, A.M. :

Shri S. Narain, learned counsel for the applicant has sent illness slip but proxy counsel on his behalf Shri J. Singh has stated that this case may be taken up today.



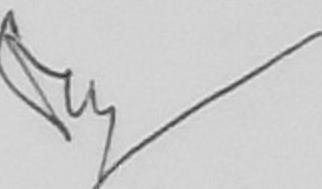
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Shri K.P. Singh alongwith Shri P.N. Rai is present for the respondents.

2. Proxy counsel for the applicant has submitted that he wants to withdraw this OA. Shri K.P. Singh on behalf of the respondents has stated that the Original Application was filed against the order of removal of the applicant which on reconsideration has been modified to the compulsory retirement of the applicant. In view of the statement of proxy counsel on behalf of the applicant the OA is allowed to be withdrawn with liberty to file a fresh OA, if he is so advised.



Member-J



Member-A

RKM/